

**CBI Vs. M/S SIDHIVINAYAK IMPORTS LTD.  
CC No. 360/2019**

**05.08.2020**

**Present: Sh. A. K. Kushwaha, Ld. PP for CBI.**

**A-2 also representing A-1 with Sh. Sougat Mishra, Ld. counsel.**

**Sh. Naved Johar, Ld. counsel for A-4 and A-8.**

**Sh. Chandan Malik, Ld. counsel for A-5.**

**Sh. Bharat Bushan, Ld. counsel for A-7.**

**Sh. Sandeep Verma, Ld. counsel for A-9 & A-10.**

**A-3 and A-6 were discharged vide order dated 1.10.2019.**

The matter has been taken up through video conferencing using CISCO WEBEX hosted by Sh. Mukesh Kant Sharma, Reader of this Court.

This is a contested matter at the stage of prosecution evidence. In view of the circular No. Power/Gaz/RADC/202/E-7784-7871 dated 30.07.2020 issued by Ld. District & Sessions Judge-cum-Spl. Judge (PC Act) (CBI), RADC, New Delhi, pursuant to Order No. 26/DHC/2020 dated 30.7.2020 of Hon'ble High Court of Delhi, New Delhi, evidence cannot be recorded. Accordingly, case is adjourned for PE on **14.09.2020**.

On the request of Ld. PP for CBI, copy of this order sheet be also provided to him for his office record.

A copy of this order be also sent to the Computer Branch for uploading on the official website.

**ANIL  
KUMAR  
SISODIA**

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ANIL KUMAR SISODIA  
Date: 2020.08.05  
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**(Anil Kumar Sisodia)  
Special Judge (PC Act), (CBI)-07,  
Rouse Avenue Courts, New Delhi  
05.08.2020**



**CBI Vs. Surender Singh & Ors.  
CC No. 3/2019**

**05.08.2020**

**Present:** Sh. A. K. Kushwaha, Ld. PP for CBI.  
Sh. M. S. Bammi, Ld. counsel for A-5.  
A-6 with Sh. L. K. Singh, Ld. Counsel for A-6.  
Sh. Sidharth Joshi, Ld. Counsel for A-7.  
Sh. Anil Mishra and Sh. Ashok Kumar, Ld. Counsels for A-8.  
A-1 to A-4 are already P.O.

The matter has been taken up from through video conferencing, using CISCO WEBEX hosted by Sh. Mukesh Kant Sharma, Reader of this Court.

Rebuttal arguments on behalf of A-5 to A-8 heard and concluded.

Put up for clarifications ,if any, otherwise for judgment on **14.08.2020** at **11.00 AM**.

On the request of Ld. PP for CBI, copy of this order sheet be also provided to him for his office record.

A copy of this order be also sent to the Computer Branch for uploading on the official website.

**ANIL  
KUMAR  
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**(Anil Kumar Sisodia)  
Special Judge (PC Act), (CBI)-07,  
Rouse Avenue Courts, New Delhi  
05.08.2020.**